

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

105. Company Appeal 1/2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **16.04.2024**

NAME OF THE PARTIES: Kiran Threads Private Limited

Vs.

Registrar of Companies Mumbai

**Appearance**

For Appellant : Adv. Aniruth Purusothaman a/w. Kiran Threads

For Respondent : MS. MNL, Jyotsna, AROC, Mumbai

SECTION 252(3) OF COMPANIES ACT, 2013

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Pursuant to order dated 12.03.2024 the additional affidavit has been filed by the appellant on 15.04.2024 which is under scrutiny. The appellant is directed to remove the defect and ensure the same is reflected on the DMS. At the request of the appellant, list on **14.05.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Rajeev---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)